

श्री रामलाल राही : काला घन की सूचना देने वाले को(व्यवधान)*

MR. SPEAKER : Not like this ; you have to give me something in writing. Not allowed.

SHRI SOMNATH CHATTERJEE (Jadavpur) : The Central Government has taken over the management of various sick units.

SHRI RAM LAL RAHI : (Interruptions)

MR. SPEAKER : I have allowed the other gentleman to say. You sit down.

SHRI SOMNATH CHATTERJEE : Now suddenly without any notification or a proper decision they are denotifying them leaving the managements in midstream.

MR. SPEAKER : Give me some motion.

SHRI SOMNATH CHATTERJEE : I have given a notice under rule 193. The motion has been admitted.

MR. SPEAKER : Please come and discuss it with me.

SHRIMATI GEETA MUKHERJEE (Panskura) : Disturbing reports are appearing in the newspapers about the racket in blood donations.

अध्यक्ष महोदय : प्रेस में बहुत सारी बातें चलती हैं, उसको छोड़िये ।

श्री गौत्ते भूपति (पैद्दापल्लि) : आन्ध्र प्रदेश में फलडू के बारे में हमने शोर्ट नोटिस क्वेश्चन दिया है ।.....(व्यवधान).....

अध्यक्ष महोदय : हम देख लेंगे, कोई काल अटेंशन दीजिये । शोर्ट नोटिस क्वेश्चन में क्या देखेंगे । डिस्कशन का टाइम नहीं होगा । एक

वक़्त में दो बातें नहीं हो सकतीं, और सारी बातें नहीं कर सकते । 15 दिन में 15 बातें डिस्कशन करेंगे ।

You give me a Calling Attention notice.

श्री हीरालाल आर० परमार (पाटन) : 22 नवम्बर को सुपरफास्ट गाड़ी में हुई मारपीट के बारे में मैंने लिखा है ।

अध्यक्ष महोदय : आप लिखकर शिकायत कीजिये, ऐसे बात करने का कोई मतलब नहीं है ।

SHRI SATYASADHAN CHAKRABORTY : You just give me one minute.

MR. SPEAKER : No, no. This is not the way. Tomorrow morning you will be the first.

Shri Vijaya Bhaskara Reddy.

12.12 hrs.

PAPERS LAID ON THE TABLE

Ministry of Shipping and Transport (Transport Wing) Development Adviser (Shipbuilding and Shiprepair) Recruitment Rules, 1983

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : On behalf of my colleague, Shri K. Vijaya Bhaskara Reddy,

I beg to lay on the Table a copy of the Ministry of Shipping and Transport (Transport Wing) Development Adviser (Shipbuilding and Shiprepair) Recruitment Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 663 in Gazette of India dated the 10th September, 1983 issued under proviso to article 309 of the Constitution. [Placed in Library. See No. LT- 7100/83]